

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 49(ND)16
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017**

NAME OF THE COMPANY: M/s. Mr. Amit Jain & ors. V/s. M/s. Faridabad Metal Udyag Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58/59


S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: For Petitioner (s): Ms. Shuchi Sejwar, Advocate

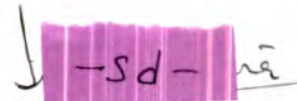
For Respondent (s): Mr. Vijya Nagpal, Advocate

Order

It is submitted by the learned counsel that the arguing counsel is not well. In view of the same adjournment is being prayed. Keeping in view the number of adjournments taken previously, no further adjournment shall be granted. To come up for the final arguments on 13th September 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]